

subsided in Andhra Pradesh, Jammu and Kashmir, Kerala, Madras, Rajasthan, Andaman and Nicobar Islands, Delhi, Tripura and Pondicherry.

(c) There has been no outbreak of a 'Second Wave' of Influenza.

(d) No such instructions have been issued but instructions were issued some time back to the State authorities to keep themselves in readiness for meeting any emergency against a 'Second Wave' or a recrudescence of the epidemic.

Ukal Project

*1678. { Shri Goray:
Shri Jadhav:
Shri Nath Pai:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken any decision regarding the Ukal Project (West Khandesh);

(b) what amount, if any, has been sanctioned for the same; and

(c) whether it is going to be an Irrigation-cum-electricity project or only a Hydro-electricity project?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No, Sir.

(b) Does not arise.

(c) When taken up it will be an Irrigation-cum-Hydro-power Project.

Re-assessment of Kosi Project

*1679. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that his Ministry in consultation with the Planning Commission has set up a committee to go into the question of re-assessment of the value of the Kosi Flood Control Project;

(b) if so, the progress made in the direction;

(c) the circumstances in which this committee has been appointed;

(d) the precise nature of terms of reference of this committee;

(e) the constitution of this committee; and

(f) how long it would take to finish this work?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (f). The matter is under examination by the Government.

Central Council of Local Self-Government

*1680. Shri Biren Roy: Will the Minister of Health be pleased to state:

(a) who are the other members of the Central Council of Local Self-Government apart from the State Ministers;

(b) whether any observers from Local Self-Government Associations are invited to the meetings of the Council to discuss Local Self-Government matters;

(c) if so, whether any representative of the All Bengal Municipal Association was invited to the meetings of the Council in connection with the preparation of the Model Local Self-Government Bill; and

(d) if not, the reasons therefor?

The Minister of Health (Shri D. P. Karmakar): (a) None.

(b) Shri C. D. Barfiwala, Director General, All-India Institute of Local Self-Government and Shri R. K. Sidhwa, President Federation of All India Local Authorities, are invited to the meetings of the Central Council of Local Self-Government as observers.

(c) No.

(d) The All Bengal Municipal Association is not of an all-India nature.